

lignite in Jayamkonda Cholapuram area for thermal power generation through joint sector venture between M/s. Tamilnadu Industrial Development Corporation Ltd. and M/s. McNally Bharat Engg. Co., a private firm. Under the extent provisions of Coal Mines Nationalisation Acts, mining of coal/lignite in the private/joint sector is not permissible. The Acts are, however, being amended through appropriate legislation. After the Acts and relevant rules are suitably amended, proposal of the State Govt. of Tamilnadu would be considered on the State Government furnishing complete details.

Development of information network by CIL

3124. SHRIMATI KAMLA SINHA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Coal India Limited has recently developed an information network called "Coal-Net";

(b) if so, the cost involved in the new installations and its utility as per production ratio; and

(c) whether CCL and BCCL have also been covered by the new net work?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (c) Coal India Limited is establishing a communication network called "Coal Net" at an estimated cost of Rs. 57 crores. It is basically a communication support system, which would help in increasing coal production. All the coal companies will get covered by this system.

राजस्थान में कोयले के भंडार

3125. श्री शिवचरण सिंह : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान को किस-किस कोयला खान से कितने-कितने कोयले की पूर्ति की जाती है ;

(ख) राजस्थान में कितनी मात्रा में कोयले के भंडार हैं और इसके दोहन के लिए क्या योजना है ;

(ग) दोहन-कार्य कब तक शुरू हो जाने की संभावना है; और

(घ) कोयले के दोहन के लिए केन्द्रीय सरकार द्वारा कितनी सहायता दी जा रही है या दिए जाने की संभावना है ?

कोयला मंत्रालय में उप-मंत्री (श्री एस०बी० नयमेगोडा) : कोल इंडिया लि० (सी.आई.एस.) की निम्नलिखित सहायक कंपनियों से राजस्थान के विभिन्न उपभोक्ताओं को कोयले की आपूर्ति की व्यवस्था की जाती है :

1. नार्दन कोलफील्ड्स लि०
2. भारत कोकिंग कोल लि०
3. साउथ ईस्टर्न कोलफील्ड्स लि०
4. सेन्ट्रल कोलफील्ड्स लि०
5. ईस्टर्न कोलफील्ड्स लि०
6. वेस्टर्न कोलफील्ड्स लि०
7. नार्थ ईस्टर्न कोलफील्ड्स लि०

वर्ष 1991-92 के दौरान राजस्थान में विभिन्न उपभोक्ता क्षेत्रों को कोयले की आपूर्ति 52.07 लाख टन की गई है।

(ख) से (घ) राजस्थान में केवल लिग्नाइट के भंडार स्थित हैं। राजस्थान में कुल लगभग 870 मिलियन टन लिग्नाइट के भंडार होने का अनुमान लगाया गया है। एक विशिष्ट क्षेत्र में कोयले अथवा लिग्नाइट के भंडारों का खनन प्राथमिक रूप से कोयले लिग्नाइट की मांग, भंडारों की गुणवत्ता और उचित खनन की तकनीकी-आर्थिक व्यवहार्यता पर निर्भर करता है। राजस्थान के बीकानेर जिले के वरसिंगसर में 1.7 मि. टन प्रति वर्ष की क्षमता वाली एक लिग्नाइट खान और 2×120 मे.वा. की क्षमता वाला एक संयोजित विद्युत गृह 11/90 के आधार पर क्रमशः 242.31 करोड़ और 585.73 करोड़ रु० की अनुमानित लागत से अप्रैल, 1991 को कोयला मंत्रालय, भारत सरकार द्वारा स्वीकृत किया गया था। स्वीकृत कार्यक्रम के अनुसार खान के मई, 1995 में और विद्युत गृह में दिसम्बर, 1995/जून,

1996 में शुरू हो जाने की संभावना है।

इस समय नेयवली लिग्नाइट कार-
पोरेशन परियोजना का कार्यानिष्पादन कर
रही है, जो कि कार्यक्रम के अनुसार चल
रही है। किंतु, स्रोतों की कठिनाई के
कारण परियोजना के निजी क्षेत्र को
स्थानान्तरित किए जाने की संभावना का
पता लगाया जा रहा है।

Imposition of cess on coal by Bihar

3126. SHRI S. S. AHLUWALIA:
Will the Minister of COAL be pleased
to state:

(a) whether it is a fact that the
revenue income of Bihar from coal and
its royalty has decreased considerably
despite raising the royalty of coal by
Government in the absence of cess on
coal previously imposed by the State
Government;

(b) if so, what are the details thereof;

(c) whether Bihar Government has
sought the permission of the Central
Government for imposing cess on coal
in the State to increase in revenue from
coal;

(d) if so, what action Government
have taken thereon; and

(e) whether Government propose to
refuse the permission to impose cess on
coal by Bihar; if so, what action Govern-
ment propose to take to compensate the
losses being suffered by it in the absence
of cess on coal?

THE DEPUTY MINISTER IN THE
MINISTRY OF COAL (SHRI S. B.
NYAMAGOUA): (a) and (b) The
cess on coal imposed by State Govern-
ment of Bihar has been struck down
by the Courts of Law. After revision
of rates of royalty on coal w.e.f.
1.8.1991, the accrual to the Govern-
ment of Bihar on the basis of the new
rates of royalty is less than the revenue
from earlier rates of royalty and cess put
together. Actual royalty and cesses paid
by Coal India Limited to Bihar during
1989-90 was Rs. 676.52 crores. Royalty
that would have accrued had the revised

rates of royalty on coal been made
applicable during 1989-90 is estimated at
541.39 crores. The decrease is on
account of the fact that the State Govern-
ment was earlier charging very high
rates of cesses.

(c) No such request appears to have
been received in the Ministry of Coal.

(d) Does not arise.

(e) Consequent upon the striking
down of cesses on coal by courts of law,
for most of the States, Government of
India have increased the rates of royalty
on coal w.e.f. 1.8.1991. While increas-
ing the rates of royalty, Government has
to balance the revenue needs of the
State Governments with the interests of
coal consumers. In such an exercise, it
is not always possible to protect the re-
venues of individual States.

Constitution of J.B.C.C.

3127. SHRI N. GIRI PRASAD: Will
the Minister of COAL be pleased to
state:

(a) whether Joint Bipartite Com-
mittee on Coal (J.B.C.C.) has been
constituted (Coal Wage Committee);

(b) if so, who are the members of
the Committee;

(c) if not, what are the causes for
delay;

(d) by when the J.B.C.C. is likely
to hold its first meeting; and

(e) whether any time limit was fixed
for completion of the work by J.B.C.C.?

THE DEPUTY MINISTER IN THE
MINISTRY OF COAL (SHRI S. B.
NYAMAGOUA): (a) No, Sir.

(b) Question does not arise.

(c) The constitution is held up because
fresh verification of the number of wor-
kers with each union has not taken place.
But even on the basis of old verification
there are some anomalies which are
being sorted out by Chairman, CIL in
consultation with the JBOCI-IV.